

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 185 of 2014

Dated : 10<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Rajasthan Rajya Vidyut Utpadan Nigam Ltd. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta, Mr. Abhishek Upadhyay  
and Mr. Elangban for R-1

Mr. Pradeep Misra and  
Mr. Manoj Kr. Sharma for R-2 to R-4

ORDER

Learned counsel for the respondent seeks some time to file reply. They are directed to do so by 01<sup>st</sup> December, 2014.

Post the matter on 15<sup>th</sup> December, 2014. Rejoinder, if any, may be filed.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

Sh/jps